

b  
ITEM NO.34

COURT NO.5

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012  
CC 10484-10486/2012

(From the judgment and order dated 28.05.2010 in MFA No.23240/2009 and order dated 02.06.2010 in MFA No.23580/2009 and 23585/2009 of the HIGH COURT OF KARNATAKA AT BANGALORE)

DEFENCE ESTATE OFFICER BANGALORE

Petitioner(s)

VERSUS

MANAGER CHRISTA MITRA ASHRAM & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP and office report )

WITH S.L.P.(C)...CC NO. 11629-11634 of 2012

(With appln(s) for c/delay in filing SLP office report)

Date: 20/07/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s)

Mr. H.P. Raval, ASG  
Ms. Vimla Sinha, Adv.  
Mr. Srinivas K., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

List these petitions on 14.08.2012 along with S.L.P.(C)  
Nos.26548-26549 of 2010 and batch.

|(Parveen Kr.Chawla)  
|Court Master  
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|(Phoolan Wati Arora)  
|Court Master  
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